

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 106 of 2011 &
I.A. No. 175 of 2011**

Dated : 12th January, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Vidharbha Industries Power Limited Appellant (s)

Versus

M.E.R.C. & Anr. ...Respondent (s)

Counsel for the Appellant(s): Ms. Shally Bhasin,
Mr. Ankit Shah

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. Hasan Murtaza for R-2
Mr. Sanjay Sen,
Mr. Hemant Singh and Ms. Shikha Ohri
for R-3

ORDER

The learned counsel for the parties seek some time for making further submissions.

As agreed by the learned counsel for the parties, post the matter for further hearing on **19.01.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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